

[13 March, 2000]

RAJYA SABHA

(b) No, Sir.

(c) Does not arise.

(d) No, Sir.

### **Steps to promote archery**

†1977. SHRI ONKAR SINGH LAKHAWAT: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the steps being taken by Government for promotion and popularity of archery in the country; and

(b) the plan of Government to promote archery in Rajasthan?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS (SHRI TH. CHAOBA SINGH): (a) The promotion of the game of Archery in the country is the responsibility of the concerned National Sports Federation *i.e.* Archery Association of India which is an autonomous organization. However, Department of Youth Affairs and Sports through its operational wing *i.e.* Sports Authority of India (SAI) supplements the efforts of Archery Association of India (AAI) by providing assistance in training, technical and scientific inputs, organization of coaching camps, foreign exposure, providing foreign coaches etc. The talent spotted in archery is being trained at Army Boys sports company, SAI Training Centres and under special Area Games scheme of SAI.

(b) As sports is in the "State" List of the Constitution, the promotion of the game in a particular state is the responsibility of concerned State Govt./State Association. However, the archers selected from Rajasthan are admitted in SAI training centre at Delhi.

### **Helping youths in sports**

1978. SHRI DRUPAD BORGOHAIN: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) how does his Ministry help youths of Assam in respect of sports;

(b) whether there is any new plan to help them; and

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†Original notice of the question was received in Hindi.